

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 4815
TO BE ANSWERED ON 30.03.2017

Distribution of Bhoodan Land to Landless

†4815. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a major part of land received during 'Bhoodan Movement' has not been distributed among the landless till date;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the number of landless people among whom the land received during 'Bhoodan Movement' is yet to be distributed, State/UT-wise;
- (d) whether the Government has issued/proposes to issue any guidelines to the State Governments in this regard; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (e) : As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject of 'Land' revenue administration falls in the jurisdiction of States.

Land under Bhoodan is managed by States.

Information on land donated and distributed etc. under Bhoodan is not regularly maintained and updated centrally in the Department of Land Resources
